CODE OF CRIMINAL PROCEDURE (AMENDMENT) BILL*

(Amendment of Section 2, Etc.)

SHRI BALDEV SINGH JASROTIA (Jammu): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

The motion was adopted.

SHRI BALDEV SINGH JASROTIA: Sir, I introduce the Bill.

15 11 hrs.

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ABOLITION OF DEATH PENALTY
BILL*

डा॰ रामकी सिंह (भागलपुर) : मैं प्रस्ताव करता हुं ति मृत्यु दंड का उत्सादन करने के लिए उपवन्त्र नरने वाले विश्वेयक को पुर स्थापित करने की मझे धनभनि दो जाये ।

MR DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the abolition of death penalty."

The motion was adopted.

डा॰ रामजी सिंह : मैं विश्लेयक को पुरस्थापित करता है।

SALARY, ALLOWANCES AND PEN-SION OF MEMBERS OF PARLIA-MENT (AMENDMENT) BILL*

(Amendment of section 8A).

भी विनायक प्रसाद यादव (सहरसा): मैं प्रस्ताव करता हं कि संसद् सदस्यो का नैतन, चंत्रे घीर पेंचन घडिनियम 1954 का घीर संबोधन करने बाबे विधेयक को पुरक्ष स्वापित करने की मुझे धनुमति दी बाबे।

MR. DEPUTY-SPEAKER: The questions is:

"That leave be granted to introduce a Bill further to amend the Salary, Allowances and Pension of Members of Parliament Act, 1954."

The motion was adopted.

भी विनायक प्रसाद यादव: मैं विधेयक को पुर स्थापित करता हु।

15.12 hrs

PHARMACY (AMENDMENT) BILL*
(Amendment of section 2 etc).

DR VASANT KUMAR PANDIT (Rajgarh): Sir, I beg to move for leave to introduce a Bill further to amend the Pharmacy Act, 1948.

MR. DEPUTY-SPEAKER. The question is:

"That leave be granted to introduce a Bill further to amend the Pharmacy Act, 1948."

The motion was adopted.

DR. VASANT KUMAR PANDIT: Sir, I introduce the Bill.

GOLD (CONTROL) REPEAL BILL*

SHRI KANWAR LAL GUPTA (Delhi Sadar): Sir, I beg to move for leave to introduce a Bill to repeal the Gold (Control) Act, 1968.

MR DEPUTY-SPEAKER. The question is.

"That leave be granted to introduce a Bill to repeal the Gold (Control) Act, 1968."

The motion was adopted.

^{*}Publyished in Gazette of India Extraordinary, Part II, Section 2, dated 4-8-78.